

RETURN OF ASSETS AND LIABILITIES AS ON 31-12-20__

1. Name of the Government Servant in full (In block letters):- SACHIN RAGHU
2. Service to which he/she belongs:- H.P. STATE JUDICIAL SERVICE
3. Total length of service as on date :- 9 years 8 months

(i) In Non GAZETTED rank:-
ii) In GAZETTED rank:- GAZETTED RANK

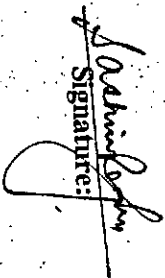
4. Present post and place of posting:- CIVIL JUDGE (Sr. Div.) - C.M. - JUDICIAL MARIESTAR (Jr) CLAS. THG04
DICT. STIMLA

5. Total annual income from all sources during the Calendar year immediately proceeding the 1st day of January, 2012.
Total annual income from all sources for Jan 12 to Dec 12 is Rs 11,64,183.
as per salary, allowances & others except below allowance.

DECLARATION:

I hereby declare that the particulars from FORM I to V are complete, true and correct as on 31-03-20__ to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of Sub-Rule (i) of Rule 18 of the Central Civil Service (Conduct) Rule, 1964.

Date: 22.7.13


Signature:

Note: 1. This return shall contain particulars of all assets and liabilities of the Government servant either in his own name or in the name of any other person.
2. If a Government servant is a member of Hindu undivided Family with coparcener rights in the properties of the family either as a "Karta" or as a member, he should indicate in the return in item No. 1 the value of such share in such property and where it is not possible to indicate the exact value of such share its appropriate value suitable explanatory notes may be added wherever necessary.

FORM NO: I
STATEMENT OF THE IMMOVABLE PROPERTY AS ON 31-12-20
(i.e. LANDS, HOUSE, SHOPS, and OTHER BUILDING ETC.)

Sr. No	Description property	Precise location (Name of District, Division, Tehsil and Village in which the property is situated and also its distinctive number etc.	Area of land (in case of land & Building)	Nature of land (in case of landed property)	Extent of interest	If not own whose name held & his/her relationship if any, with the Govt. Servant	Date of Acquisition	How acquired (whether by purchase, mortgage, lease inheritance gift or otherwise) & name with details of person(s) from whom acquired (address and connection of the Govt. Servant if any, with the person/persons concerned please see note 1 below)	Value of property (See note 2 below)	Particulars of sanctions of prescribed authority, if any	Total annual income from the property
1											
2	Plot No 162, Kano	Vij. Road & Mohadwar (Kano)	0.5-0 Haul	Barani Mohal (Cultivable)	Full Intend.	In my own name	18.4.13	Acquired by purchase & sold to Govt. Tullgi, Soli Tullgi, & Govt. s/o Mahdwar as Tel. No. Mahd. Chand.	Rs. 10,0000	Permitted to purchase by Govt. High Court vide order No. HMC/842/14/26/9/2003	NONE
	Plot No 595/4/1/1/2	Vij. Road & Mohadwar (Kano)						Acquired by purchase & sold to Govt. Tullgi, Soli Tullgi, & Govt. s/o Mahdwar as Tel. No. Mahd. Chand.			

Date:- 22.7.13

Signature: Aravin Logan Date: 23/7/13
 Name: Aravin Logan

Note:-1. For purpose of column 9 of the term (Lease would on a lease of immovable property from year to year or for any term exceeding one year or reserving a yearly rent. Where, however, the lease of immovable property is obtained from a person having official dealings with the Govt. servant, such a lease should be shown in this in respect of the term of the lease whether it is short term or long term and periodically of the payment of the rent.

2. In Col. No. 10 should be shown (a) where the property has been acquired by purchase, mortgage or lease, the price or premium paid for such acquisition (b) where it has been acquired by lease the total annual rent (share of also.

Form No. -II

STATEMENT OF LIQUID ASSETS ON 31-12-20

i) Cash and Bank Balance exceeding 3 months' emoluments. ii.) Deposits, loans advances and investments. (Such as shares, securities and debentures etc.)

Sr. No.	Description	Name and addresses of company, Bank etc.	Amount	If not in own name and address of persons in whose name held and his/her relationship with the Govt. Servant	Annual Income derived	Remarks
1						
2	P.N.B. Basic Account - Savings 0311000100 268822	P.N.B. Theos Nest Swida (IND)	805,187/-	— —	—	—
	P.N.B. FD P.N.B. FD P.N.B. FD P.N.B. FD	P.N.B. Savv. P.N.B. Savv. P.N.B. Savv. P.N.B. Savv.	1,30,341/- 2,18,617/- 62083 45212	— — — —	— — — —	— — — —
	P.N.B. FD P.N.B. FD P.N.B. FD	P.N.B. Savv. P.N.B. Savv. P.N.B. Savv.	14,2500/- 109596 1254654	— — —	— — —	— — —

Date: 22.12

Signature: Kashin Kishin
Name: CASHW NARY

2. The term "emoluments" means the pay and allowances received by the Govt. servant

P.N.B. FD P.N.B. Savv. m 21,000/-

in no saving my daughter given by friend.

Note:-1. In column 7, particulars regarding sanctions obtained or report made in respect of the various transactions may be given.

FORM NO - III

STATEMENT OF MOVABLE PROPERTY AS ON 31-12-20

Sr. No.	Description of item	Price of value at the time of acquisition and /or the total payment made upto the date of return, as the case may be, in the case of articles purchased on hire a purchase of installment basis.	If not in own name, name and address of the persons in whose name and his/her relationship with Govt employee	How acquired with approximate date of acquisition	Remarks
1	2	3	4	5	6
(1)	L.G. Refrigerator	Rs. 84,000/-	---	By purchase, in August 2010	
(2)	Refrigerator A.C.	Rs. 17,880/-	---	A.C. purchased in May 2010	
(3)	Samsung Washing Machine	Rs. 21,000/-	---	Purchased on 18.5.13	
(4)	Samsung LCD TV	Rs. 19,000/-	--- Purchased by my husband in - 18.5.13	Acquired same by my husband in July 2011	
(5)	car	Rs. 4,10,000/-	---		
(6)	Gold ornaments	Rs. 6,00,000 (Approximately)	Given at the time of purchase by my husband - in - 18.5.13		Value given as per valuation done

Date: 22.7.13.

(As per Rs 50 per day)

Signature: Sachin Rajan
Name: Sachin Rajan

Note:-


- In this form/information may be given regarding items like (a) jewelry owned by him (total value) (b) Silver and other precious metals and precious stones owned by him not forming part of jewelry (total value), (c) (i) Motor Cars (ii) Scooters/Motor Cycles (iii) Refrigerators/Air-Conditions (iv) Radios/Radiograms/Television sets and any other articles; the value of which individually exceeds Rs. 1000/- (d) Value of items of movable property individually worth less than Rs. 1000/- other than articles of daily use such as clothes, utensils, books, crockery etc. added together as lump sum.
- In column 5 may be indicated whether the property was acquired by purchase, inheritance gift or otherwise.
- In column 6 particulars regarding sanctions obtained or report made in respect of various transactions may be given.

FORM NO: IV
STATEMENT OF MOVABLE PROPERTY AS ON 31.12.20

Sr No	Insurance Policy No and date of policy	Name of insurance company	Sum insured/ date of maturity	Amount of Annual premium	PROVIDENT FUND					Remarks (If there is dispute regarding closing balance the figure according to the government employee should be mentioned in this column.
					Type of provident funds/GPF/CPF Account No.	Closing balance as last reported by the Auditor/A. along with date of such balance (in rupee)	Contribution made subsequently (in rupee)	Total (in rupee)		
1.	Education Policy L.I.C. 154114584 Jan. 2012	L.I.C. Doba.	50000/- 23.1.30.	31,583/-	G.P.F. 11003/3614.	9,50,924/- on 11-7-12.	80,000/-	1,30,914	800.	
2.	Retiree Plan 153085 3508	L.I.C. Jda.	20000/- 18-7-2034	15000/-	R.P.F. 15060	502033/- on 1-7-13.	25,424/-	502033	N.A.	
3.	Two Policy Life Insurance MP 61783-55	POST office	100000 12-10-26	48435/-	-	-	-	-	-	

4. HP 61784-55 No of 200000 N 710 12-10-31.

Date: 22.7.13


 Signature
 Name Sachin Ranjan

